## GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:78 ANSWERED ON:05.12.2013 INSTRUMENTATION LTD

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## Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether M/s. Instrumentation Limited (IL), Kota has adhered to various clauses of Payment Orders (POs) placed on Small Scale Industrial (SSI) units for procuring goods from them;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether M/s. IL has neither returned the goods nor cleared the payments to SSI units causing a lot of financial hardship to them; and
- (d) if so, the steps taken/being taken by the Government in this regard?

## **Answer**

## MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a) & (b): Owing to sickness and time & cost overrun on account of partial implementation of Modified Revival Scheme (MRS-10) approved by BIFR, the company has been facing critical financial crisis and acute shortage of funds. Some major orders also got cancelled or are under arbitration because of which Company's working capital has been blocked. In view of these, release of payment to some suppliers have been delayed.
- (c) & (d): Though the goods were accepted from the SSIs, payment for the same could not be made to some SSIs for the reasons mentioned in (a) & (b) above. The Government has instructed the management of the Instrumentation Limited to settle outstanding dues expeditiously.